GOVERNMENT OF INDIA
MINISTRY OF TOURISM

LOK SABHA
UNSTARRED QUESTION NO.1794
ANSWERED ON 31.07.2023

FUND ALLOCATED FOR DEVELOPMENT OF CRUISE TOURISM

1794. SHRI SELVAM G.: SHRI C.N. ANNADURAI: SHRIMATI MANJULATA MANDAL: SHRI DHANUSH M. KUMAR:

Will the Minister of TOURISM be pleased to state:

(a) whether the Government plans to develop Cruise Tourism which has immense potential for the entire country including Tamil Nadu in fostering economic growth and if so, the details thereof;
(b) whether the Government has identified the States in the country which have huge potential for Cruise Tourism and if so, the details thereof;
(c) the reasons for the less development of Cruise Tourism in the country despite having huge potential;
(d) the quantum of funds allocated for the development of Cruise Tourism in the country during each of the last three years;
(e) whether the Government has prepared action plan for Cruise Tourism in the country and if so, the quantum of employment likely to be generated;
(f) the problems being faced by the Government in the promotion of Cruise Tourism in the country; and
(g) the other steps taken by the Government to popularize Cruise Tourism among masses?

ANSWER
THE MINISTER OF TOURISM (SHRI G. KISHAN REDDY)

(a) to (g): Promotion and development of Tourism, including Cruise Tourism, is primarily the responsibility of the State Governments/ UT Administrations.

However, Ministry of Tourism, promotes India in a holistic manner. As part of its on-going activities, it releases global print, electronic and online media campaigns in important, and potential markets overseas, under the ‘Incredible India’ brand-line, to promote various tourism destinations and products of the country.
After analyzing the Strengths, Weaknesses, Opportunities, Threats (SWOT), and to position India as a preferred destination for cruise tourism globally, Ministry of Tourism has drafted a National Strategy for Cruise Tourism. Following strategic pillars have been identified in the strategy document for infrastructure & circuit enablement, market development and skill development:

i. Infrastructure & Circuit Enablement
ii. Market Development
iii. Ease of doing Business for Cruise Tourism
iv. Integrated Tourism around Cruise Terminals
v. Facilitating and Promoting Investment in Cruise Tourism
vi. Skill Development for Cruise Tourism
vii. Institutional Structure and Governance

Ministry of Tourism also provides financial assistance to the Central Government Agencies for development of tourism including Cruise Tourism and Cruising along rivers, under the scheme for ‘Assistance to Central Agencies for Tourism Infrastructure development’. The details of projects sanctioned for infrastructure development at Ports and Waterways under the scheme of Assistance to Central Agencies during last three years is given at Annexure.

Ministry of Tourism partnered with Ministry of Ports, Shipping and Waterways during the 1st Incredible India International Cruise Conference. The conference showcased abundant business opportunities in cruise tourism sector.

Further, as conveyed by Inland Waterways Authority of India, the infrastructure developed for transportation on National Waterways (NWs) by IWAI including fairway, terminals, jetties, navigation aids etc. are used by the river cruise tourism operators also.

Hon’ble Prime Minister of India has flagged off the World’s Longest River Cruise on 13th January 2023 from Varanasi on NW-1 (River Ganga) to Dibrugarh NW-2 (River Brahmaputra) via Bangladesh, which has been successfully completed by covering waterway distance of 3200 km approx. on 28.02.2023 at Dibrugarh, Assam.

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STATEMENT IN REPLY TO PARTS (a) TO (g) OF LOK SABHA UNSTARRED QUESTION NO.1794 ANSWERED ON 31.07.2023 REGARDING FUNDS ALLOCATED FOR DEVELOPMENT OF CRUISE TOURISM

List of Projects sanctioned for infrastructure development at Ports and Waterways under the scheme of Assistance to Central Agencies during last three years.

<table>
<thead>
<tr>
<th>S. No.</th>
<th>States/ UTs</th>
<th>Year</th>
<th>Name of Projects</th>
<th>Implementing Agency</th>
<th>Amt. sanctioned</th>
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</thead>
<tbody>
<tr>
<td>1.</td>
<td>Goa</td>
<td>2021-22</td>
<td>Creation of facilities for International and Domestic Cruise Vessels at Mormugao Port, Goa by Mormugao Port Trust (MPT)</td>
<td>Mormugao Port Trust</td>
<td>5000.00</td>
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<tr>
<td>2.</td>
<td>Maharashtra</td>
<td>2021-22</td>
<td>Upgradation/ Modernisation to International Cruise Terminal at Indira Dock, Mumbai Port Trust</td>
<td>Mumbai Port Trust</td>
<td>3750.00</td>
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<td></td>
<td></td>
<td></td>
<td><strong>Total</strong> 8750.00</td>
</tr>
</tbody>
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